

Against this, according to information available in Central Water Commission, the committed utilisations State-wise so far are as under :

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|----------------|------------|
| Maharashtra | 495.12 TMC |
| Karnataka | 590.02 TMC |
| Andhra Pradesh | 806.16 TMC |

This does not include the utilisation from surface water minor irrigation works constructed after 1960.

[*Translation*]

Night Landing Facilities at Ranchi Airport

1481. SHRI SHIV PRASAD SAHU : Will the Minister of CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 4226 on 14 August, 1986 regarding night landing facilities at Ranchi Airport and state :

(a) whether the new terminal building and night landing facility at Ranchi Airport would be completed by 31 December, 1986; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b) The work on new terminal building and night landing facilities at Ranchi airport is likely to be completed by 31.12.1986. The night landing facilities include :—

(i) High Intensity Runway Lights; and

(ii) 3-Bar Visual Approach Slope Indicator System-2 sets.

[*English*]

Production of Herbal Medicines and Expenditure thereon

1482. DR. SUDHIR ROY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Third World countries like China, Senegal, Kenya or Paraguay are laying emphasis on production of herbal medicines based on traditional medical practice and are thus saving million of dollars; and

(b) if so, the expenditure of Union Government on Ayurvedic, Unani or Siddha system in comparison to allopathic system?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Countries like China are extensively using traditional medicine as part of their health care delivery system. No exact information is available as to the relative emphasis laid by various countries on production or herbal medicines based on traditional medicinal practice. There is no information as to the amount saved by the practice of traditional medicine and production of herbal drugs for various countries.

(b) The total budget provision of the Union Ministry of Health and Family Welfare for 1986-87 on Medical and Public Health (including Centrally sponsored schemes) is Rs. 435.48 crores. Out of this, the provision for ISM&H (including Centrally sponsored schemes) for 1986-87 is Rs. 16.58 crores.

Railway Line between Pancharatna and Guwahati

1483. SHRI ABDUL HAMID : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that a Broad Gauge Line from Pancharatna to Guwahati was sanctioned in the year 1983;

(b) if so, the steps taken by Government to execute the same ;

(c) whether there is any financial provision in the Seventh Five Year Plan to complete the work and ;

(d) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) to (d) It has been possible to provide Rs. 1 crore for this project in 1986-87. Construction of the railway line from Guwahati end has been taken up. Detailed designing for the rail-cum-road bridge has also been taken up. There is no specific financial provision in the Seventh Five Year Plan to complete this work.

Expenditure on Education

1484. SHRI D.K. NAIKAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the percentage of money spent at present on education out of National Budget of 1986-87; and

(b) whether Government propose to increase the percentage in the ensuing budget with a view to increase literacy in the country?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO) : (a) Percentage of the Department of Education budget to the total budget of the Government of India (excluding Railways) is 1.4% in 1986-87.

(b) Question of providing additional funds for the various programmes of education including increasing of literacy under National Policy on Education, 1986 is under consideration of the Government.

[*Translation*]

Implementation of New Education Policy by States

1485. SHRI R.P. SUMAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether work in accordance with the new education policy of Government has been started in various States, and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO) : (a) and (b) The Prime Minister in his letter dated July 30, 1986, has requested all the Chief Ministers to set up two Committees; one Cabinet Sub-Committee under the Chairmanship of the Chief Minister and the other at the official level under the Chief Secretary to oversee implementation of the new education policy, and to propose detailed proposals to monitor implementation according to tight time Schedule. These Committees have been set up by number of States.

The States have also been requested to include programmes envisaged in the National Policy on Education 1986 in their Annual Plan proposals 1987-88. These proposals are in the process of finalisation in consultation with the Planning Commission.

[*English*]

Conference of Health Ministers and Secretaries Re : Public Health and Medical Education System

1486. SHRI GURUDAS KAMAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether at a Conference of Health Ministers and Secretaries held recently in New Delhi, various issues connected with public health and medical education system were discussed;

(b) if so, the details thereof ; and

(c) what measures are proposed to be taken by Government to improve public health and medical education system in the next three years?